

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 2137
ANSWERED ON- 05/08/2024

SC/ST Cells in IITs

2137 Dr. Gumma Thanuja Rani:

Will the Minister of *Education* be pleased to state:

- (a) whether it is true that out of the 19 Indian Institutes of Technology (IITs) that have SC/ST cells, 16 are non-functional and have not conducted any events;
- (b) if so, the steps taken by the Government in this regard;
- (c) the steps taken by the Government to ensure that the existing 4 IITs which do not have any SC/ST cells comply the UGC guidelines;
- (d) whether it is also true that there is a lack of funds for the existing SC/ST cells;
- (e) if so, the steps taken by the Government to ensure timely allocation and disbursement of funds to these cells; and
- (f) whether it is also true that many of the cells do not have any room allotted for meetings and discussions and do not have information regarding reservation or a mechanism to check the implementation of reserved quota?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (f) : Indian Institutes of Technology (IITs) are autonomous Institutions governed by Institute of Technology Act, 1961 and the statutes framed thereunder. All IITs have functional SC/ST cell, and receive necessary funding and logistical support from their respective institutions for smooth functioning.
